

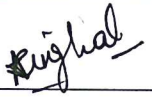
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 246/9/HDB/2018
NAME OF THE COMPANY	Seabmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	J.P.C Enterprises
NAME OF THE RESPONDENT(S)	Seabmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS Arushi Singhal	Professional Representative	arushisinghal08@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy B-Manpal Reddy	ADC	9000 655656	

ORDER

Learned PCS Ms.Arushi Singhal present for Petitioner.
Learned counsel Mr.V.Venkata Rami Reddy and Mr.B.Manpal Reddy present for Respondent.

Counter not filed.

Both sides' counsels requested time on the ground of settlement process.

List the matter on 03.10.2018.


MEMBER JUDICIAL